

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942, Fax-23753923**

**Ref: Petition No. 150/2011**

Date: 28 .11.2011

To

The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval for determination of Transmission Tariff for combined elements of (i) Baripada-Chandaka (Mendhasal) (GRIDCO) 400kV D/C Line and (ii) 400kV D/C Jamshedpur- Baripada line and associated bays under ERSS-I in Eastern Region from Notional Anticipated DOCO (1.8.2011) to 31.3.2014

Sir,

I am directed to refer to your reply dated 19.10.2011 on the above petition and to request you to furnish on affidavit, with advance copy to the respondents/ beneficiaries, on or before 16.12.2011, the following further information:

- 1) Management Certificate (Element wise details of capital cost as on actual date of commercial operation, i.e., 01.09.2011 and Additional capital expenditure for Asset 1;
- 2) Element wise details of capital cost for the month of August- for Asset 2, considering 01.08.2011 as the anticipated date of commercial operation;
- 3) In respect of Asset 1 and Combined Assets 1 & 2:
  - (a) Summary Sheet (For comparison)-Form 1
  - (b) Funding details (Form 6)
  - (c) Calculation of Weighted Average Rate of Interest on actual (Form13).

2. Further action in this matter will be taken as per Regulation 87 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations 1999 on receipt of the above information/ clarification.

Yours faithfully,

(P.K.Sinha)  
Assistant Chief (Legal)

